

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1254/2020

PETITION NUMBER : TCP/96/2016

NAME OF THE APPLICANT : K.Ramakrishnan

NAME OF THE RESPONDENT(S) : Universal Heat Exchangers Limited

UNDER SECTION : Rule 11 of NCLT Rules, 2016

ORDER

Ld. Counsel Mr. T.K. Bhaskar for the Petitioner. Ld. PCS
Dr.K.S.Ravichandran for the Respondents.

Case is partly heard.

Both parties are directed to make Written Submissions on the case laws
relating to the objections / deviations from the valuation report.

List the matters on **29.05.2024** for hearing.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk